

ITEM NO.12

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.96/2024

AMIR RASHADI MADANI

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 16-02-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Mohd. Irshad Hanif, AOR
Mr. Amar Kumar Raizada, Adv.
Mr. Ram Narayan Mohanty, Adv.
Mr. Shiv Kumar Vats, Adv.
Mrs. Shamim Irshad, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1 Tag with Writ Petition (Civil) No 994 of 2019.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar